

for the year 1967-68 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-1774/69.]

DEMANDS FOR EXCESS GRANTS (GENERAL), 1967-68

THE MINISTER OF STATE IN
THE MINISTRY OF FINANCE
(SHRI P. C. SETHI):

I beg to present a statement showing Demands for Excess Grants in respect of the Budget (General) for 1967-68.

SHRI KRISHNA KUMAR CHATTERJEE (Howrah) rose—

MR. SPEAKER: I have got your letter. I will refer it to the newspaper concerned and then let you know later on. Before that I cannot send to the Privileges Committee.

13.20 hrs.

MESSAGES FROM RAJYA SABHA

SECRETARY: Sir, I have to report the following messages received from the Secretary of Rajya Sabha:—

- (i) In accordance with provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Central Sales Tax (Amendment) Bill, 1969, which was passed by the Lok Sabha at its sitting held on the 7th August, 1969, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

- (ii) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Banaras Hindu University (Amendment) Bill, 1969, which has been passed by the Rajya Sabha at its sitting held on the 21st August, 1969."

BANARAS HINDU UNIVERSITY (AMENDMENT) BILL

As passed by Rajya Sabha

SECRETARY: Sir, I also lay on the Table of the House the Banaras Hindu University (Amendment) Bill, 1969, as passed by Rajya Sabha.

ESTIMATES COMMITTEE

Ninety-Third and Ninety-Fourth Reports

SHRI THIRUMALA RAO (Kakinada): I beg to lay on the Table the following reports of the Estimates Committee:

- (1) Ninety-third Report regarding action taken by Government on the recommendations contained in their Fortieth Report on the Ministry of Food, Agriculture, Community Development and Co-operation (Department of Agriculture)—(i) Deep Sea Fishing Organisation, Bombay; and (ii) Landing and Berthing Facilities.
- (2) Ninety-fourth Report regarding action taken by Government on the recommendations contained in their Thirty-sixth Report on the Ministry of Food, Agriculture, Community Development and Co-operation (Department of